

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.89/KB/2018

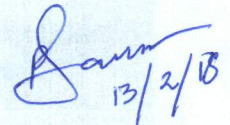
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Badrinarain Alloys Steel Ltd.-Vs- Simoco Systems & Infrastructure Solutations Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

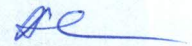
Anay Singh  
Ritoban Sarkar  
Arun Kumar Singh

Operational  
Creditor

  
13/2/18

Shiren Sharma  
Deepak Jain  
Arinay Chatterjee

corporate  
Debtor



ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that talks of settlement is going on and draft proposed terms of settlement is under consideration of the operational creditor. It is recorded and time is granted to report settlement or to file reply affidavit, if any.

List it on 20/03/2018.



(Jinan K.R.)  
Member (J)